

20

F. No. 15-11/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-11/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Vishesh Vashista, (No.DOREV/R/T/20/00431/2 dated 11.03.2020 and No.DOREV/R/T/20/00435/2 dated 12.03.2020) **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 28.05.2020, under RTI Act 2005, the information received from **Administration** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Dated:11.06.2020

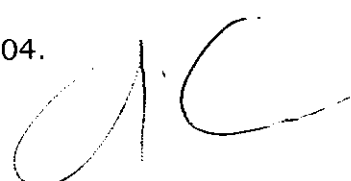
To,

Sh.Vishesh Vashista,
176 ddibba gali, Pin:-204101

Copy to: Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

ISSUED ON
15/6/2020

REG. (DEPT. OF REVENUE)
CUSTOMS AND SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066



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19

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016 - Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमी खण्ड -२, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 5.6.2020
I.D. No. 15-11/2020

ADMINISTRATION SECTION


Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application received from Sh. Vishesh Vashishtha vide Ref. (F. No. DOREV/R/T/20/00431/2 dated 11.3.2020) received by transfer from Under Secretary Ad.1C letter dated 4.6.2020 in CPIO I.D. No. 15-11/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point1- Lunch time in CESTAT is observed from 1:30pm to 2:00 pm.

Point 2 to 14- Does not pertain to CESTAT.


11.6.20
(Assistant Registrar)
CESTAT New Delhi

To
CPIO/Accounts Officer, CESTAT, New Delhi



10

18

F. No. 15-11/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-11/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt Vishesh Vashistha, (No.DOREV/R/T/20/00431/2 dated 11.03.2020 and No.DOREV/R/T/20/00435/2 dated 12.03.2020) **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 28.05.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-11/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 15.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. **If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
2. **RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
3. **Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.**

Encl: As above.

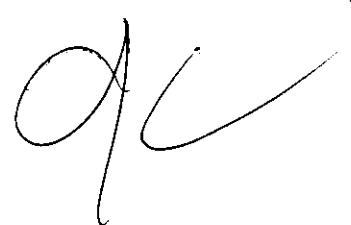

CPIO
CESTAT New Delhi

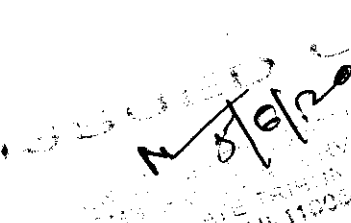
For Compliance to:

1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh.Vishesh Vashistha,
176 ddibba gali, Pin:-204101
2. Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.


SP
2-6-2020


M/10/12
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO. 2, R.K. PURAM, NEW DELHI-110066



15-11/2020

RTI MATTER

17

F. No.R.20011/75/2020-AD.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 20th March,2020

To

✓ The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI applications No. DOREV/R/T/20/00431/2 dated 11.03.2020 and DOREV/R/T/20/00435/2 dated 12.03.2020 filed by Sh. Vishesh Vashistha. The same are transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005, under intimation to this office.

CPIO
26/5/20

Your Faithfully

(S. Bhowmick)

Under Secretary to the Government of India/CPIO

Tele:23095359

Copy to: Sh. Vishesh Vashistha, 176 dibba gali, Pin : 204101. : For Information

1240/R
27/5/2020

Adams



16

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number DOREV/R/T/20/00431/2
(पंजीकरण संख्या):

Date of Receipt 11/03/2020
(प्राप्ति की तारीख):

Transferred From (से स्थानांतरित): Department of Revenue on 12/03/2020 With Reference Number : DOREV/R/T/20/00431

Remarks(टिप्पणी): RTI pertaining to Lunch timing etc.

Type of Receipt (रसीद का प्रकार): Electronically Transferred from Other Public Authority

Language of Request (अनुरोध की भाषा): English

Name (नाम): vishesh vashistha

Gender (लिंग): Male

Address (पता): 176 dibba gali, Pin:204101

State (राज्य): Uttar Pradesh

Country (देश): India

Phone Number (फोन नंबर): +91-8006300066

Mobile Number (मोबाईल नंबर): +91-8006300066

Email-ID (ईमेल-आईडी): vashistha.vishesh@gmail.com

Status (स्थिति)(Rural/Urban): Urban

Education Status: Graduate

Requester Letter Number(निवेदक पत्र संख्या): Details not provided

Letter Date: Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?): No

Citizenship Status (नागरिकता): Indian

Amount Paid (राशि का भुगतान): 0 (Received by Department of Financial Services) (original recipient)

Mode of Payment (भुगतान का प्रकार): Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?): No(Normal)

Request Pertains to (अनुरोध निम्नलिखित संबंधित है): S.Bhomick US(AD.IC)

Please provide following information---

- Information Sought (जानकारी मांगी):
1. Lunch timing in finance ministry offices.
 2. Lunch timing in RBI head office/ Regional offices.

12/3

So (AD.IC)

CESTAT
CA cell
AAR cell

Single Reply
pertaining to Ad.I.C Broom
may be furnished
13-03-2020, 11:04

15

3. Lunch timing for Public Sector Banks Regional offices/ branches.
4. Does the number of employees effect the lunch timings in the PSB.
5. Lunch timing for Private banks Regional offices/ branches.
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
8. If no then how IBA is dealing with banks unions for bank employee wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employee wage revision.
9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.
Why not salary of Bank employees is linked to Central Pay Commision.
10. What is the transaction limit in cash / transfer in general saving account and in PMJDY savings account per day /per month/ per year.
11. How much funds central finance ministry / treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.
14. What action can any bank employee take
If any fake complaint registered by customer against him
Please provide following information---
1. Lunch timing in finance ministry offices.
2. Lunch timing in RBI head office/ Regional offices.
3. Lunch timing for Public Sector Banks Regional offices/ branches.
4. Does the number of employees effect the lunch timings in the PSB.

Original RTI Text (मूल
आरटीआई पाठ):

5. Lunch timing for Private banks Regional offices/ branches.
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
8. If no then how IBA is dealing with banks unions for bank employee wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employee wage revision.
9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.
Why not salary of Bank employees is linked to Central Pay Commision.
10. What is the transaction limit in cash / transfer in general saving account and in PMJDY savings account per day /per month/ per year.
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12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.
14. What action can any bank employee take
If any fake complaint registered by customer against him

Print Save Close



RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

13

Registration Number DOREV/R/T/20/00435/2
(पंजीकरण संख्या):Date of Receipt 12/03/2020
(प्राप्ति की तारीख):

Transferred From (से स्थानांतरित): Department of Revenue on 12/03/2020 With Reference Number : DOREV/R/T/20/00435

Remarks(टिप्पणी): Please provide following information--- 1. Lunch timing in finance ministry offices.

Type of Receipt (रसीद का प्रकार): Electronically Transferred from Other Public Authority

Language of Request (अनुरोध की भाषा): English

Name (नाम): vishesh vashistha

Gender (लिंग): Male

Address (पता): 176 dibba gali, Pin:204101

State (राज्य): Uttar Pradesh

Country (देश): India

Phone Number (फोन नंबर): +91-8006300066

Mobile Number (मोबाईल नंबर): +91-8006300066

Email-ID (ईमेल-आईडी): vashistha.vishesh@gmail.com

Status (स्थिति)(Rural/Urban): Urban

Education Status: Graduate

Requester Letter Number(निवेदक पत्र संख्या): Details not provided

Letter Date: Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?): No

Citizenship Status (नागरिकता): Indian

Amount Paid (राशि का भुगतान): 0 (Received by Department of Financial Services) (original recipient)

Mode of Payment (भुगतान का प्रकार): Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?): No(Normal)

Request Pertains to (अनुरोध निम्नलिखित संबंधित है): S.Bhomick US(AD.IC)

Please provide following information---

Information Sought (जानकारी मांगी):

1. Lunch timing in finance ministry offices.
2. Lunch timing in RBI head office/ Regional offices.

12/3

S.Bhomick

ESTAT
CANCEL
PAK cell

13/3/20



3. Lunch timing for Public Sector Banks Regional offices/ branches.
4. Does the number of employees effect the lunch timings in the PSB.
5. Lunch timing for Private banks Regional offices/ branches.
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
8. If no then how IBA is dealing with banks unions for bank employee wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employee wage revision.
9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.
Why not salary of Bank employees is linked to Central Pay Commission.
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12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.
14. What action can any bank employee take
If any fake complaint registered by customer against him
Please provide following information---
1. Lunch timing in finance ministry offices.
2. Lunch timing in RBI head office/ Regional offices.
3. Lunch timing for Public Sector Banks Regional offices/ branches.

Original RTI Text (मूल आवेदनिकाई पाठ):

12



4. Does the number of employees effect the lunch timings in the PSB.
5. Lunch timing for Private banks Regional offices/ branches. (11)
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
8. If no then how IBA is dealing with banks unions for bank employec wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employec wage revision.
9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.
Why not salary of Bank employecs is linked to Central Pay Commision.
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12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.
14. What action can any bank employec take
If any fake complaint registered by customer against him

Print Save Close



फॉ. सं./F.No.R-20011/59/2020-CA Cell
भारत सरकार/Government of India
वित्त मंत्रालय/Ministry of Finance
राजस्व विभाग/Department of Revenue
सक्षम प्राधिकारी सेल/Competent Authority Cell

North Block, New Delhi
Dated May, 2020

To

1. The CPIO,O/o Competent Authority& Administrator, Delhi.
2. The CPIO,O/o Competent Authority& Administrator, Mumbai.
3. The CPIO,O/o Competent Authority& Administrator, Chennai.
4. The CPIO,O/o Competent Authority& Administrator, Kolkata.
5. The CPIO, Appellate Tribunal, New Delhi.
6. The CPIO, ITSC, New Delhi
7. The CPIO, C&CESC, New Delhi
8. The CPIO, AAR, New Delhi
9. The CPIO, CESTAT, New Delhi

Sh. Mallesh Singh
29/5/2020

Subject:-Transfer of two online RTI Applications (reg no. DOREV/R/T/20/00491/2 & DOREV/R/T/20/00492/2) dated 23.03.2020 of Sh. Vishesh Vashistha, Uttar Pradesh under the RTI Act, 2005- reg

Sir,

Please find enclosed a copy of two online RTI applications dated 23.03.2020 of Sh. Vishesh Vashistha, Uttar Pradesh received on 30.04.2020.

2. Since the subject matter in the RTI applications dated 23.03.2020 pertains to your office, the RTI applications are transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

Encl: As above

Yours faithfully,

(S. Bhowmick)

Under Secretary & CPIO (AD.1C Branch)
Tel.No.23095369

Adm



RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

6

Registration Number (पंजीकरण संख्या) : DOREV/R/T/20/00492/2 / 491/2
Date of Receipt (प्राप्ति की तारीख) : 23/03/2020

Transferred From (से स्थानांतरित): Department of Revenue on 21/04/2020 With Reference Number : DOREV/R/T/20/00492

Remarks(टिप्पणी) : For point no 1,11and 12

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority
Language of Request (अनुरोध की भाषा) : English

Name (नाम) : vishesh vashistha
Gender (लिंग) : Male

Address (पता) : 176 dibba gali, Pin:204101
Country (देश) : India

State (राज्य) : Uttar Pradesh
Mobile Number (मोबाईल नंबर) : +91-8006300066

Phone Number (फोन नंबर) : +91-8006300066
Email-ID (ईमेल-आईडी) : vashistha.vishesh@gmail.com

Status (स्थिति)(Rural/Urban) : Urban
Education Status : Graduate

Requester Letter Number(निवेदक पत्र संख्या) : Details not provided
Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No
Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Financial Services) (original recipient)
Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal)
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी): Point No. 1

Original RTI Text (मूल आरटीआई पाठ): Please provide following information---
 1. Lunch timing in finance ministry offices.

20/4
 S. (AD.IC)



2. Lunch timing in RBI head office/ Regional offices.
3. Lunch timing for Public Sector Banks Regional offices/ branches.
4. Does the number of employees effect the lunch timings in the PSB.
5. Lunch timing for Private banks Regional offices/ branches.
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
8. If no then how IBA is dealing with banks unions for bank employee wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employee wage revision.
9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.
Why not salary of Bank employees is linked to Central Pay Commision.
10. What is the transaction limit in cash / transfer in general saving account and in PMJDY savings account per day /per month/ per year.
11. How much funds central finance ministry / treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.
14. What action can any bank employee take
If any fake complaint registered by customer against him

Print Save Close

RTI REQUEST DETAILS



Date of Receipt : 23/03/2020

Registration No. : DOREV/R/T/20/00491/2

Transferred From : Department of Revenue on 21/04/2020 With Reference Number :
DOREV/R/T/20/00491

Remarks : Ponir no 1,11 and 12

Type of Receipt : Electronically Transferred from Other Public Authority **Language of Request :** English

Name : vishesh vashistha **Gender :** Male

Address : 176 dibba gali, Pin:204101

State : Uttar Pradesh **Country :** India

Phone No. : +91-8006300066 **Mobile No. :** +91-8006300066

Email : vashistha.vishesh@gmail.com

Status(Rural/Urban) : Urban **Education Status :** Graduate

Letter No. : Details not provided **Letter Date :** Details not provided

Is Requester Below Poverty Line ? : No **Citizenship Status :** Indian

Amount Paid : 0 (RTI fee is received by Department of Financial Services (original recipient)) **Mode of Payment :** Payment Gateway

Does it concern the life or Liberty of a Person ? : No(Normal) **Request Pertains to :** S.Bhomick US(AD.IC)

Information Sought : Point No. 1

Original RTI Text : Please provide following information---

1. Lunch timing in finance ministry offices.
2. Lunch timing in RBI head office/ Regional offices.
3. Lunch timing for Public Sector Banks Regional offices/ branches.
4. Does the number of employees effect the lunch timings in the PSB.
5. Lunch timing for Private banks Regional offices/ branches.
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
8. If no then how IBA is dealing with banks unions for bank employee wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employee wage revision.

(6)

9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.

Why not salary of Bank employees is linked to Central Pay Commission.

10. What is the transaction limit in cash / transfer in general saving account and in PMJDY savings account per day /per month/ per year.

11. How much funds central finance ministry / treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.

12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.

13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.

14. What action can any bank employee take
If any fake complaint registered by customer against him

Print Save Close

4

RTI MATTER

CS

F. No.R.20011/75/2020-AD.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 20th March,2020

To

The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI applications No. DOREV/R/T/20/00431/2 dated 11.03.2020 and DOREV/R/T/20/00435/2 dated 12.03.2020 filed by Sh. Vishesh Vashistha. The same are transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005, under intimation to this office.

Copy

Your Faithfully



(S. Bhowmick)

Under Secretary to the Government of India/CPIO
Tele:23095369

Copy to: Sh. Vishesh Vashistha, 176 dibba gali, Pin : 204101. : For Information

1244/R
27/5/2020



and in g.

9

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/T/20/00431/2	Date of Receipt (प्राप्ति की तारीख) :	11/03/2020
Transferred From (स्थानांतरित) :	Department of Revenue on 12/03/2020 With Reference Number : DOREV/R/T/20/00431		
Remarks(टिप्पणी) :	RTI pertaining to Lunch timing etc.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	vishesh vashistha	Gender (लिंग) :	Male
Address (पता) :	176 dibba gali, Pin:204101		
State (राज्य) :	Uttar Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	+91-8006300066	Mobile Number (मोबाईल नंबर) :	+91-8006300066
Email-ID (ईमेल-आईडी) :	vashistha.vishesh@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Graduate
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Financial Services) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)

Please provide following information---

- Information Sought (जानकारी मांगी):
1. Lunch timing in finance ministry offices.
 2. Lunch timing in RBI head office/ Regional offices.

12/3

So (AD.IC)

ESTAT
CA cell
AAR cell

Single Reply
pertaining Ad-I.C Branch
may be furnished
13-03-2020 11:04

3. Lunch timing for Public Sector Banks Regional offices/ branches.
 4. Does the number of employees effect the lunch timings in the PSB.
 5. Lunch timing for Private banks Regional offices/ branches.
 6. Lunch timing for PSU insurance co Regional offices/ Branches.
 7. Is Indian Bank Association (IBA) government body under the finance ministry.
 8. If no then how IBA is dealing with banks unions for bank employee wage revision.
If yes then when it was formed and what is its duties and responsibilities towards the nation other than bank employee wage revision.
 9. What are the reason due to which bank employees wage settlement is pending since 01.11.2017.
Why not salary of Bank employees is linked to Central Pay Commision.
 10. What is the transaction limit in cash / transfer in general saving account and in PMJDY savings account per day /per month/ per year.
 11. How much funds central finance ministry / treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
 12. How much funds various state finance ministry / state treasury had provided to different state government after June 2014 to give debt waiver in agriculture loans announced in state election by political parties.
 13. Is there any RBI report which states that agriculture debt waiver should be done or not to be done.
 14. What action can any bank employee take
If any fake complaint registered by customer against him
Please provide following information---
1. Lunch timing in finance ministry offices.
 2. Lunch timing in RBI head office/ Regional offices.
 3. Lunch timing for Public Sector Banks Regional offices/ branches.
 4. Does the number of employees effect the lunch timings in the PSB.

Original RTI Text (मूल
आरटीआई पाठ):

3

5. Lunch timing for Private banks Regional offices/ branches.
6. Lunch timing for PSU insurance co Regional offices/ Branches.
7. Is Indian Bank Association (IBA) government body under the finance ministry.
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14. What action can any bank employee take
If any fake complaint registered by customer against him

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13/03/2020

2

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/T/20/00435/2	Date of Receipt (प्राप्ति की तारीख) :	12/03/2020
Transferred From (से स्थानांतरित):	Department of Revenue on 12/03/2020 With Reference Number : DOREV/R/T/20/00435		
Remarks(टिप्पणी) :	Please provide following information--- 1. Lunch timing in finance ministry offices.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	vishesh vashistha	Gender (लिंग) :	Male
Address (पता) :	176 dibba gali, Pin:204101		
State (राज्य) :	Uttar Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	+91-8006300066	Mobile Number (मोबाईल नंबर) :	+91-8006300066
Email-ID (ईमेल-आईडी) :	vashistha.vishesh@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Graduate
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Financial Services) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)

Please provide following information---

Information Sought (जानकारी मांगी):

1. Lunch timing in finance ministry offices.
2. Lunch timing in RBI head office/ Regional offices.

12/3

S. (AD-IC)

CESTAT
CA cell
PAK cell

13/3/20

3. Lunch timing for Public Sector Banks Regional offices/ branches.
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Please provide following information---

**Original RTI Text (मूल
आरटीआई पाठ):**

1. Lunch timing in finance ministry offices.
2. Lunch timing in RBI head office/ Regional offices.
3. Lunch timing for Public Sector Banks Regional offices/ branches.

(1)

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